

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 343 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2021

Name of the Company: Mohta Electric & Engineering Company
V/s
Kosol Energie Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Operational Creditor.

Learned Counsel Mr. Ruchir Patel appeared for the Corporate Debtor.

Learned Counsel for the Corporate Debtor submit that the talks of settlement are going on.

In view of this, matter stands adjourned to 19.07.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of June, 2021